

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-106/2020

IN

PILWP NO. 15/2020

Remedieos D'Cunha and ors Petitioner.

Vs

State of Goa and ors.

.... Respondents.

Shri Nigel Costa Frias, Advocate for the petitioner.

Shri S. Dhargalkar, Addl. Govt. Advocate for the respondents.

**Coram:- M. S. SONAK &
M. S. JAWALKAR, JJ.**

Date:- 31st August, 2020.

P.C.

Stand over to 1.9.2020.

M. S. JAWALKAR, J

M. S. SONAK, J.

vn*